

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 18528/2019

(Arising out of impugned final judgment and order dated 08-09-2017
in CRA No. 279/1998 passed by the High Court Of Judicature At
Allahabad, Lucknow Bench)

JASKARAN

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

IA No. 84137/2019 - CONDONATION OF DELAY IN FILING

IA No. 84138/2019 - EXEMPTION FROM FILING O.T.)

Date : 15-10-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR

HON'BLE MR. JUSTICE DINESH MAHESHWARI

For Petitioner(s)

Ms. Vanshaja Shukla, AOR
Mr. Ekansh Mishra, Adv.
Ms. Anuja Pejhia, Adv.

For Respondent(s)

Ms. Aishwarya Bhati, Sr. adv.
Mr. Rohit K. Singh, AORUPON hearing the counsel the Court made the following
O R D E RIn view of the letter circulated by the learned counsel for
the petitioner seeking adjournment, list the matter after one week.(DEEPAK SINGH)
COURT MASTER (SH)(VIDYA NEGI)
COURT MASTER (NSH)